

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 120 of 2013

Dated : 5th December, 2013

**Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

NTPC Ltd. ... Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors. ..Respondent(s)

Counsel for the Appellant (s) : -

Counsel for the Respondent (s) : Mr. Pradeep Misra
Mr. Manoj Kr. Sharma for R-10
Mr. R.B. Sharma for R-4,5 & 18
Mr. M.S. Ramalingam for R-1

Appeal No. 122 of 2013

NTPC Ltd. ... Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors. ..Respondent(s)

Counsel for the Appellant (s) : -

Counsel for the Respondent (s) : Mr. Pradeep Misra
Mr. Manoj Kr. Sharma for R-2
Mr. R.B. Sharma for R-1
Mr. M.S. Ramalingam for R-1
Mr. Bipin Gupta for R-3 to 5

Appeal No. 134 of 2013

NTPC Ltd. ... **Appellant(s)**

Versus

Central Electricity Regulatory Commission & Ors. ..**Respondent(s)**

Counsel for the Appellant (s) : -

Counsel for the Respondent (s) : Mr. Pradeep Misra
Mr. Manoj Kr. Sharma for R-2
Mr. R.B. Sharma for R-7
Mr. M.S. Ramalingam for R-1

Appeal No. 141 of 2013

NTPC Ltd. ... **Appellant(s)**

Versus

Central Electricity Regulatory Commission & Ors. ..**Respondent(s)**

Counsel for the Appellant (s) : -

Counsel for the Respondent (s) : Mr. Pradeep Misra
Mr. Manoj Kr. Sharma for R-10
Mr. R.B. Sharma
Mr. M.S. Ramalingam for R-1

Appeal No. 146 of 2013

NTPC Ltd. ... **Appellant(s)**

Versus

Central Electricity Regulatory Commission & Ors. ..**Respondent(s)**

Counsel for the Appellant (s) : -

Counsel for the Respondent (s) : Mr. Pradeep Misra
Mr. Manoj Kr. Sharma for R-2
Mr. R.B. Sharma for R-7

Mr. M.S. Ramalingam for R-1

ORDER

The Bench has not assembled today.

As agreed by the learned counsel for the parties, post the matter for hearing on **22.01.2014.**

COURT MASTER